(x)   Households owning landline phones;

(xi)   Households owning 2.5 acres or more irrigated land with at least one irrigation equipment such as diesel/ electric operated bore well/ tubewell;

(xii) Households with 5 acres or more land irrigated for two or more crop seasons;

(xiii) Households owning 7.5 acres or more land with at least one irrigation equipment such as diesel/ electric operated borewell / tubewell?

2.   **List of Automatic Inclusion Criteria:** Following categories of households would be compulsorily/ automatically included subject to exclusion criteria:–

(i)   Households without shelter;

(ii)   Destitutes/living on alms;

(iii) Manual scavengers;

(iv)   Primitive Tribal Groups;

(v)   Legally released bonded labourers.

3.   **Deprivation Criteria:** The following are the deprivation criteria used for inclusion:-

(i)   Households with only one room with kuchcha walls and kuchcha roof;

(ii)   Households with no adult member between age 16 to 59;

(iii) Female headed households with no adult male member between age 16 to 59;

(iv)   Households with any disabled member and no able bodied adult member;

(v)   SC/ST households;

(vi)   Households with no literate adult above 25 years;

(vii) Landless households deriving the major part of their income from manual casual labour.

Linking of Aadhaar cards with SIM cards

569. SHRI DEVENDER GOUD T.: Will the Minister of PLANNING be pleased to state:

(a)   whether there have been demands to link SIM cards with Aadhaar to curb the misuse of mobile SIMs, if so, the decision of Government in this regard;

(b)   by when all the eligible people would get Aadhaar number so as to link SIM with Aadhaar, keeping in view of the fact that only 70 crore Aadhaar number has been issued; and

(c)   the status of issuing of Aadhaar cards in Andhra Pradesh and Telangana, district-wise?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) The Department of Telecommunications has issued instructions to Telecom Service Providers on 16.10.2014 to collect "Aadhaar Number" along with Customer Acquisition Form while issuing mobile telephone connections and to store the same in their database along with other data. The copy of instructions dated 16.10.2014 is given in Statement-I (*See* below).

(b)   While a target of universal enrolment is being pursued, it has to be noted that Aadhaar enrolment is undertaken on voluntary basis, and is an ongoing process.

(c)   As on 15.11.2014, a total of 4.72 and 3.56 crore Aadhaar have been generated in the State of Andhra Pradesh and Telangana respectively. The district-wise details, are given in Statement-II.

Statement-I

Government of India
Ministry of Communications & IT
Department of Telecommunications
(AS Cell)
Sanchar Bhawan, 20 Ashoka Road, New Delhi -110 001.

File No: 800-09/2010-VAS   Dated: 16.10.2014

All CMTS/ UAS/UL (AS)/ UL Licensee(s)

Subject: Collecting Aadhaar numbers alongwith Customer Acquisition Form (CAF) of mobile telephone applications and storing the same in the database along with other data by telecom service operators.

It has been decided to collect 'Aadhaar Number' along with Customer Application Form (CAF) of mobile telephone applications and store the same in the database along with other data.

2.   Accordingly, 'Aadhaar Number' may be made part of CAF on the top, below "Unique Customer Application Form (CAF) No" and above "Type of Connection" in the

CAF format enclosed with the instructions issued *vide* letter no. 800-09/2010-VAS dated 09.08.2012 wherever 'Aadhaar Number' is not available, it may be mentioned as "Not available".

3. It will be applicable in all cases irrespective of the fact that mobile connection is issued by taking Aadhaar Card or any other document as proof of identity and proof of address.

4. This shall come into effect immediately. Access Service Providers should amend their database for adding 'Aadhar Number' within a time period of two months. In the amended database, the 'Aadhar Number' of mobile connections given in the meantime should be added in a period of one week thereafter. 'Aadhar Number' of mobile connections given after amendment of database should be added along with all the other data of subscriber in the database before activation of mobile corwection as per the instructions issued *vide* letter no. 800-09/2010-VAS dated 09.08.2012.

(P.C. Sharma)

Director (AS-II)

Copy to:

1. Sr. DDG (TERM), DoT, New Delhi
2. All DDGs TERM
3. DDG (LF-I)/ DDG (LF-II)/ DDG(A/C), DoT, New Delhi
4. Director(AS-I)/ Director(AS-III)/Director (AS-IV)/ Director (AS-V), DoT
5. COAI/AUSPI

Statement-II

Aadhaar generation in Andhra Pradesh as on 15 November 2014 (district -wise)

Sl. No.	District	Population	Aadhaar
1.	Srikakulam	2,699,471	2,727,768
2.	Ananthapur	4,083,315	4,073,401
3.	East Godavari	5,151,549	5,079,185
4.	Chittoor	4,170,468	4,041,628
5.	West Godavari	3,934,782	3,748,822
6.	Guntur	4,889,230	4,631,378
7.	Prakasam	3,392,764	3,209,941

Sl. No.	District	Population	Aadhaar
8.	Vizianagaram	2,342,868	2,227,663
9.	Visakhapatnam	4,288,113	4,050,373
10.	Nellore	2,966,082	2,786,750
11.	Krishna	4,529,009	4,234,655
12.	Kurnool	4,046,601	3,769,336
13.	Cuddapah	2,884,524	2,671,710
	TOTAL	49,378,776	47,252,610

Aadhaar generation in Telangana as on 15 November 2014 (district-wise)

Sl. No.	District	Population	Aadhaar
1.	Hyderabad	4,010,238	6,192,453
2.	Adilabad	2,737,738	2,763,075
3.	Khammam	2,798,214	2,711,729
4.	Nizamabad	2,552,073	2,459,156
5.	Warangal	3,522,644	3,380,537
6.	Karimnagar	3,811,738	3,649,031
7.	Nalgonda	3,483,648	3,273,694
8.	Medak	3,031,877	2,820,982
9.	Mahbubnagar	4,042,191	3,751,377
10.	K.V. Rangareddy	5,296,741	4,642,758
	TOTAL	35,287,102	35,644,792

Current staus of Aadhaar card scheme

†570.SHRI VISHAMBHAR PRASAD NISHAD: Will the Minister of PLANNING be pleased to state:

(a)   the current status of the 'Aadhaar Card Scheme';

(b)   whether all the citizens have been provided Aadhaar Card;

(c)   the amount of money spent on this scheme; and

(d)   the time-limit of completing this scheme and the details thereof?

†Original notice of the question was received in Hindi.